

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
Company Appeal/4/252/AMR/2023		252	Mr. Rajendra Pragadareddi & 3 others Vs. Parardhi Technologies Private Limited & ROC, AP

**ORDER**

Mr. Mirza Moinullah Baig, Counsel for the Appellant present. RoC report is filed. The RoC, Andhra Pradesh shall serve a copy of the report to the petitioner and the petitioners shall file their compliance on the said report by the next date of hearing. List the matter on 08.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN